

	<p>OFFICE OF THE PRINCIPAL ADDITIONAL DIRECTOR GENERAL OF SYSTEMS & DATA MANAGEMENT प्रणालीएवंआंकड़ाप्रबंधन प्रधान निदेशालयकेप्रमुखअतिरिक्तमहानिदेशककाकार्यालय GST & CENTRAL EXCISE, GST BHAVAN, जीएसटी और केंद्रीय उत्पाद शुल्क, जीएसटी भवन NO. 26/1, MAHATHMA GANDHI ROAD, NUNGAMBAKKAM, CHENNAI - 34 26/1 महात्मागाँधीरोड, नुंगंबक्कम, चेन्नई-34 Tele: 044-29515378; Fax:044-28331104 Mail: dgschennai@icegate.gov.in</p>
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#ApprovedDate

ADVISORY NO. 04/2022 - ACES-GST (CE&ST)

Sub: ACES GST (CE&ST) - Issue of Advisory on allotment of Permanent Accounting Code to pay Agriculture Infrastructure and Development Cess (Central Excise) ” – regarding.

Kind reference is invited to the levy of “Agriculture Infrastructure and Development Cess”, under Central Excise, in respect of specified goods viz. ‘Motor Spirit –Petrol’ and ‘High Speed Diesel’ w.e.f. 2nd February 2021 and to the payment of said tax using a Temporary Accounting Head Code (‘0038 0210’) till date in terms of Advisory No.05/2021 dated 27.02.2021 issued by DGS in this regard earlier.

2. In modification of the afore-cited instructions the following Advisory is issued as update of information of Central Excise Taxpayers and Field formations :

Attention invited to Office Memorandum No Coord/13- 6/H.Ac/Vol.IX/88/2020-21/92 dated 29.12.2021 (copy attached), whereby the Office of the Principal Chief Controller of Accounts, CBIC, New Delhi have communicated the allotment of a permanent Eight Digit Reduced Accounting Code(Major Head Serial Code) i.e.“**00380416**” for payment of the cited “**Agriculture Infrastructure and DevelopmentCess**” under Union Excise Duty Major Head **0038**.

(K.V.S. SINGH)

PRINCIPAL ADDITIONAL DIRECTOR GENERAL

DIRECTORATE GENERAL OF SYSTEMS & DATA MANAGEMENT